

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

ORDER

The following transfer and posting is hereby made in official exigency with immediate effect :-

S. No.	Name of Official (Sh./Ms)	From	To
1	Sudhir Kumar EC: 14737805	JJA/ Ahmed in the Court of Sh. Ajay Gupta, Spl. Judge(PC Act), CBI, RADC.	JJA/Asst. Ahmed in the court of Sh. Ankit Singh, POLC, RADC

Note :- (1) Order No- 123-D to 189-606/198/TA/Asst./RADC/2023 dated 05.01.2023 in respect of Sh. Jagender Singh (Sl. No.-4) is hereby cancelled.
(2) Order No. 694-490-D/6/198/TA/Asst./RADC/2023 dated 17.01.2023 in respect of Sh. Sudhir Kumar (Sl. No. 15) is hereby cancelled.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.


(VINAY KUMAR GUPTA)
 Principal District & Sessions Judge-cum-
 Spl. Judge (PC-Act) CBI, RADC, New Delhi

Dated, Delhi the 20/01/2023

B- 04: 05 PM
625-640-0

No.: _____, P.7/8/TA/Asst/RADC/2023
Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (Hq), The Hazari Court, Delhi.
2. The DDO, Central District, The Hazari Court, Delhi.
3. The Administrative Officer (I), Admn. II Central District, The Hazari Court, Delhi.
4. The Section/Branch In-charge to the concerned Court/Branch.
5. The concerned official.
6. The PS to the undersigned.
7. The Dealing Official, Leave Seat, RADC, Delhi.
8. The Branch In-charge, Computer Branch, RADC for being uploaded on the official website.
9. The Dealing Official, LAYERS seat, THC, Delhi.
10. The Dealing Official TRP-II, Pension/ FMS/ACB/Leave/Withdrawal Committee, THC, Delhi.


 Principal District & Sessions Judge-cum-
 Spl. Judge (PC-Act) CBI, RADC, New Delhi

